

DIVISION BENCH

ITEM NO.165

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**CA No.122/2019 & CA No.144/2019 IN TP No.13/ALD/2016,
CP No.22/ND/2013**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 16th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	SEEMA SAXENA & OTHERS V/S PIONEER POWER & ENGINEERING PVT LTD
UNDER SECTION	397/398 OF COMPANIES ACT 1956

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 18th July, 2024.

**-Sd-
(Court Officer)**

16th May, 2024

*Avaneesh Kumar Singh
(Stenographer)*